

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.80 of 2017 (SZ)

Appellant(s)

Conservation of Nature Trust,
Rep by its Chairman,
Nagercoil, Kanyakumari District

Respondent(s)

Vs The Secretary,
Ministry of Environment and Forest,
New Delhi and others.

Legal Practitioners for Appellant(s)

M/s R. Chakkaravarthy

Legal Practitioners for Respondents

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017 Appellant counsel present. R4 counsel present. R1, R3 notice sent from court. Hence, Private Notice to R1, R3 & reply of R4 call on 21.11.2017. (Tmt. Meena Satheesh) Registrar

